

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)
(Office of the Registrar General at Srinagar)

Subject: Cancellation of Provisional License bearing Enrolment No.151/2002 dated 27.11.2002 of Shri Mushtaq Ahmad Bhat S/O Sh. Ab. Rahman Bhat R/O Village Nownagri P.O Tahab, District Pulwama.

NOTIFICATION

No: 1838/2024 RG/LP

Dated: 07/08/2024

It is hereby notified for general information that Shri Mushtaq Ahmad Bhat S/O Sh. Ab. Rahman Bhat R/O Village Nownagri P.O Tahab, District Pulwama who was admitted and enrolled as an Advocate provisionally for a period of one year, bearing Enrolment No.151/2002 dated 27.11.2002 by the High Court of Jammu & Kashmir and Ladakh vide Notification No.170 dated 30.11.2022 that was expired on 30.11.2003 therefore, the same shall be treated as cancelled.

By Order.

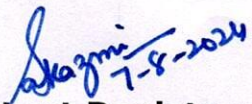
**Sd/-
(Shahzad Azeem)
Registrar General**

No: 32917-29 RG/LP

Dated: 07/08/2024

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Ms. Justice, Sindhu Sharma.
3. Secretary to Hon'ble Mr. Justice, Rajnesh Oswal.
.....for information of their Lordships.
4. Registrar Judicial, High Court Wing Jammu/Srinagar.
....for information and with the request to display the same on the notice board.
5. All Principal District & Session Judges
.....for information and with the request to display it on the notice board and circulate the same amongst all courts under their jurisdiction.
6. Secretary, Bar Council of India, New Delhi.
7. President, J&K High Court Bar Association, Jammu/Srinagar.
8. President, District Bar Association_____
9. Secretaries of all State Bar Councils.
10. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
11. CPC e-Courts High Court of J&K and Ladakh, Srinagar for uploading on The official website.
12. Incharge Chief Librarian, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
13. Mr/Ms. _____
..... for information.


**(Assistant Registrar)
L.P. Section, Main Wing**